

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †4098**

**TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)**

**FOREIGN FUNDS TO NGOs**

**†4098. SHRI AJAY NISHAD:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of the NonGovernmental Organisations (NGOs) receiving foreign funding during each of the last three years and the current year, Statewise;**

**(b) whether the Government has any mechanism for monitoring the foreign funding for NGOs and utilisation of such funds including controlling the annual accounts of the said NGOs;**

**(c) if so, the details thereof;**

**(d) whether the Government has received complaints regarding corruption/irregularities in monitoring of foreign funding for NGOs as a result of which such funds are misused; and**

**(e) if so, the reaction of the Government thereto along with the remedial measures taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a): Details of the Non-Governmental Organisations(NGOs) receiving foreign funding during each of the last three years, State-wise are available on the website [www.fcraonline.nic.in](http://www.fcraonline.nic.in). Last date for filing the Annual Returns/Accounts for the current year i.e. 2017-18 is 31<sup>st</sup> December 2018.**

**(b) & (c): Government has been monitoring the receipt and utilization of foreign funds through the mechanism of Annual Returns and other documents that the organisations are required to file online. Such monitoring is also done by the field agencies of Government and its monitoring unit.**

**(d) & (e): Some complaints had been received in the past regarding corruption/ irregularities in the monitoring of foreign funding of NGOs. Appropriate action has already been taken on these complaints. All the services under the FCRA are provided in an online mode thus reducing the human interface to the bare minimum.**

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